

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3336  
ANSWERED ON:23.08.2011  
LIBERHAN REPORT  
Owaisi Shri Asaduddin;Singh Shri Ganesh

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government has forwarded the report of the Liberhan Commission to the Central Bureau of Investigation (CBI) for further action;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (c): Yes, Madam. The Central Government had forwarded a copy of Liberhan Ayodhya Commission of Inquiry Report and a copy of the Memorandum of Action taken thereon to Central Bureau of Investigation. In addition, the Central Bureau of Investigation was advised that they may request the concerned Courts to hear the cases concerning demolition of disputed structure commonly known as Ram Janma Bhoomi-Babri Masjid at Ayodhya on day to day basis. These cases are still pending for adjudication in the Special Courts at Rae Bareli and Lucknow.